

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 141 OF 2017 &
IA NO. 359 OF 2017**

Dated : 4th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Sree Rayalaseema Alkalies and Allied Chemicals Ltd. Appellant(s)
Vs.**

**Andhra Pradesh Electricity Regulatory Commission Respondent(s)
& Anr.**

Counsel for the Appellant(s) : Mr. Rohit Rao N.
Ms. Harshita Bhatnagar

Counsel for the Respondent(s) : Mr. K. V. Mohan
Mr. K. V. Balakrishnan for R-1
Ms. Prerna Singh for R-2

ORDER

As agreed by the learned counsel for the parties, list the matter for hearing on **29-10-2018.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/js